GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA UNSTARRED QUESTION NO. 202 TO BE ANSWERED ON 2ND DECEMBER, 2025

QUALITY OF FOODGRAINS SUPPLIED UNDER PDS

202 SMT. RAJANI ASHOKRAO PATIL:

Will the Minister of Consumer Affairs, Food and Public Distribution be pleased to state:

- (a) the number of cases reported where State Food Corporations supplied sub-standard food-grains under PDS in the last 12 months;
- (b) the action taken by the Central and State Governments to prevent recurrence of such incidents, including any quality-control or audit mechanism initiated; and
- (c) the timeline by which the Ministry intends to implement a fully digitalised quality tracking system of foodgrains in all FCI and State godowns?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

- (a) and (b): No such cases have been reported by the Department during last 12 months. Further, the Department has formulated and issued a Quality Control Manual, in order to maintain the quality standards of foodgrains from procurement to its distribution to the eligible beneficiaries through various social security programmes of Government of India.
- (c): The Quality Management System (QMS) portal has been implemented by the Department under which all quality control related activities are digitised leading to greater reliability and accuracy of data.